IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

(IB)-505(PB)/2017

IN THE MATTER OF:	
Sunlight Pest Control Service	Petitione
v.	
Punj Llods Limited.	Responden

SECTION: Under Section 9 of the Insolvency & Bankruptcy Code, 2016

Order delivered on 07.12.2017

Coram:

CHIEF JUSTICE M.M. KUMAR Hon'ble President

R. VARADHARAJAN Hon'ble Member (Judicial)

For the Applicant / Petitioner:

CA Sanjay Kumar, Professional/Rep.

For the Respondent

Mr. Mrinal Bharti, Adv.

Order

A copy of the reply has been handed over to the Counsel for the petitioner.

Rejoinder, if any, be filed within 5 days thereafter with a copy in advance to the Counsel opposite.

List for arguments on 9th January, 2018.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

R. VARADHARAJAN Member (Judicial)

07.12.2017 V.Sethi